

Annexure-8

Name Of The Corporate Debtor: Energy Proeprties Private Limited

Date of commencement of CIRP: 20-03-2024

List of creditors as on: 03-04-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by gaurantee	Whether related party?	% of voting share in COC, if applicable					
1	J.B.S. & Company	03-04-2024/ 05-04-2024	7,080.00	7,080.00	Operational Debt	NIL	NIL	NO	0.005	NIL	NIL	NIL	NIL	
2	R. Kothari & Co. LLP	03-04-2024/ 05-04-2024	25,900.00	25,900.00	Operational Debt	NIL	NIL	NO	0.025	NIL	NIL	NIL	NIL	
3	Avani Towers Private Limited (under CIRP)	3/4/2024	116,48,73,344	12,00,00,000	Operational Debt	12,00,00,000/-	NIL	YES	99.97	NIL	NIL	NIL	104,48,73,344/-	The said refundable non-interest bearing security deposit of Rs 12 Crores alongwith Interest bearing additional deposit of Rs.3.50 crs along with Interest, are Secured through 40% shares of CD transferred in favour of FC and another 20% shares transferred in favour of one Mr R L Gaggar and development and possessory rights bestowed upon FC on the land owned by the CD (which was also confirmed by the Hon'ble Supreme Court in its order dated 14-03-2023), in terms of shareholders agreement dated 24-01-2008 and Development Agreement dated-16-06-2008.
TOTAL			1,164,906,324	120,032,980		120,000,000			100				104,48,73,344	